

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. 3320  
TO BE ANSWERED ON 06.12.2016**

**PENSION SCHEME FOR TRANSGENDERS**

**3320. SHRIMATI P.K. SREEMATHI TEACHER:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government has any proposal to introduce pension scheme for transgender people in the country; and
- (b) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI VIJAY SAMPLA)**

(a) & (b): As per information received from the Ministry of Rural Development, presently there is no proposal to introduce a separate Pension Scheme for the transgenders. However, transgenders are covered under Indira Gandhi National Old Age Pension Scheme (IGOAPS) and Indira Gandhi National Disability Pension Scheme (IGNDPS), if they fulfil the eligibility criteria of the scheme.

\*\*\*\*\*